

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 398/AT/2019**

Subject : Application under Section 63 of the Electricity Act, 2003 for Adoption of Transmission Charges with respect to the Transmission System being established by the Ajmer Phagi Transco Limited (a 100% wholly owned subsidiary of Power Grid Corporation of India Limited).

Petitioner : Ajmer Phagi Transco Limited (APTL)

Respondents : ACME Solar Holdings Limited and Ors.

Date of Hearing : 10.1.2020

Coram : Shri P.K. Pujari, Chairperson  
Shri I.S. Jha, Member

Parties present : Shri B.Vamsi, APTL  
Shri Mani Kumar, APTL

**Record of Proceedings**

The Representative of the Petitioner submitted that Power Grid Corporation of India Limited has been selected as successful bidder in the Tariff Based Competitive Bidding Process conducted by the Bid Process Coordinator (BPC), namely, REC Transmission Projects Limited for selection of bidder to acquire Transmission Service Provider to establish Transmission System for "Construction for Ajmer (PG)-Phagi 765 kV D/C line along with associated bays for Rajasthan SEZ" on Build, Own, Operate and Maintain basis. He further submitted that pursuant to bidding, Letter of Intent was issued to Power Grid Corporation of India Limited on 29.8.2019 and it acquired Ajmer-Phagi Transco Limited on 3.10.2019 upon execution of Share Purchase Agreement. Accordingly, the instant Petition has been filed for adoption of transmission charges under Section 63 of the Electricity Act, 2003. The Representative of the Petitioner requested to adopt the transmission tariff discovered through competitive bidding process.

2. After hearing the Representative of the Petitioner, the Commission directed the BPC to provide, on affidavit, by 27.1.2020, signed copy of 'BPC Evaluation Report i.e., Annexure-2 of Bid Evaluation Committee's recommendation dated 22.8.2019. The Commission directed the CTU to co-ordinate with BPC for the same.

3. Subject to the above, the Commission reserved order in the Petition.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Law)**